

F.No. 20-11/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-11/2025
Date: 10.07.2025

To

Mr. Sandeep Dhakad
C-12, IBM Colony,
Opposite old RTO Office,
Fatorda, Margao-403602

Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to your RTI application bearing Reg. No. CESTA/R/E/24/00034 dated 23.12.2024. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 08.07.2025.

Yours faithfully,

Maya
10/7/25

(Monika Devi)
CPIO

Technical Officer

Copy to:

1. Internal copy to Computer Section, for uploading.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 8.7.2025
CPIO I.D. No. 20-11/2025

Sub: Information under the RTI Act, 2005 - reg.

With reference to the RTI application filed by Shri Sandeep Dhakad dated 23.12.2024 in CPIO I.D. No. 20-11/2025 dated 2.7.2025, the relevant informations are as under:

1. No vacancies of Stenographer Grade C and D have been reported to the Staff Selection Commission.
2. Not applicable

S. B. S.
9/7/25

Head Clerk (Admn.)

To
CPIO, CESTAT, New Delhi